

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.36/9/AMR/2021		9 of IBC	T.N Prasad Vs Navayuga Engineering Company Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.Vimal Vasi Reddy, Counsel for the CD is present. The Counsel for the Corporate Debtor submits that settlement memo has been filed. But however, it is not yet received by the office. Hence, list the matter on 12.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**